

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 29.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition /16/241/2024
NAME OF THE COMPANY	Katta Corp Pvt Ltd
NAME OF THE PETITIONER(S)	Madhav Srinivasa Venu Kondapalli
NAME OF THE RESPONDENT(S)	Katta Corp Pvt Ltd
UNDER SECTION	241

ORDER

Present: Ld. Counsel for the Petitioner.

Ld. PCS Mr. S. Chidambaram for the Respondent.

Proof of service e-filed. Let physical copy be filed by the next date of hearing.
Matter is adjourned to 18.07.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)